

आयकर अपीलिय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad ' B ' Bench, Hyderabad

Before Shri R.K. Panda, Accountant Member
AND
Shri Laliet Kumar, Judicial Member

ITA No. 881 to 887/Hyd/2017		
Assessment Years: 2007-08 to 2013-14		
Genera Agri Corp. Ltd Hyderabad PAN:AADCG6564B (Appellant)	Vs.	Dy. C.I.T Central Circle 1(3) Hyderabad (Respondent)
Assessee by:	Shri A.V. Raghuram, Advocate	
Revenue by:	Shri P. Chandrasekhar, DR	
Date of hearing:	04/10/2022	
Date of pronouncement:	10/01/2023	

Corrigendum

Per Bench.

These seven appeals were pronounced on 17.10.2022 and at Para No.22, it was inadvertently mentioned as “In the result, appeals filed by the assessee are allowed for statistical purposes” whereas it should have been “In the result, appeals filed by the assessee for the A.Ys 2007-08 to 2012-13 are allowed for statistical purposes and for the A.Y 2013-14, appeal filed by the assessee is dismissed”. Accordingly, Para No.22 is hereby modified as under:

“22. In the result, appeals filed by the assessee for the A.Ys 2007-08 to 2012-13 are allowed for statistical purposes and the appeal for the A.Y 2013-14 is dismissed”

Order pronounced in the Open Court on 10th January, 2023

Sd/- (R.K. PANDA) ACCOUNTANT MEMBER	Sd/- (LALIET KUMAR) JUDICIAL MEMBER
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Hyderabad, dated January, 2023

Vinodan/sps

Copy to:

S.No	Addresses
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4	Pr. CIT- Central, Hyderabad
5	DR, ITAT Hyderabad Benches
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By Order